## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No. 659/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY

MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 18.01.2018

NAME OF THE PARTIES:

Numerix Financial Software (India) Pvt.Ltd.

V/s ROC, Mumbai

SECTION OF THE COMPANIES ACT: 252 of the Companies Act, 2013.

S. No. NAME

DESIGNATION

SIGNATURE

## ORDER CP 659/252/NCLT/MB/MAH/2017

Due to paucity of time, list this matter on 12.2.2018.

\* Sd/-

V. NALLASENAPATHY

Member (Technical)

B.S.V. PRAKASH'KUMAR

Member (Judicial)